

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.4(55)-HC/-2021/ 6008

Dated, Agartala, the 25th March, 2021

NOTIFICATION

In the public interest, the Hon'ble High Court has been pleased to make the posting of the newly appointed System Officers and System Assistants under the eCourts Services, High Court of Tripura and consequent transfer of the incumbent Sr, System Officer, System Officers and System Assistants under the eCourts Services, High Court of Tripura as follows:

(Sr, System Officer)

No.F.4(55)-HC/2021/ 6009 **Shri Prasenjit Paul, Sr. System Officer** is transferred and posted in the High Court of Tripura, Agartala.

(System Officer)

No.F.4(55)-HC/2021/ 6010 **Shri Bhupra Debbarma, System Officer** is transferred and posted in the District & Sessions Judge's Court, Gomati Judicial District, Udaipur vice Shri Prasenjit Paul, Sr. System Officer transferred.

No.F.4(55)-HC/2021/ 6011 **Shri Gouri Sankar Roy, System Officer** is posted in the District & Sessions Judge's Court, Sepahijala Judicial District, Sonamura.

No.F.4(55)-HC/2021/ 6012 **Shri Mithun Das, System Officer** is posted in the District & Sessions Judge's Court, North Tripura

Judicial District, Dharmanagar vice Shri Bhupra Debbarma, System Officer transferred.

The charge of Shri Suman Das, System Officer posted in the Court of District & Sessions Judge, Unakoti District, Kailashahar (who is on leave due to illness) shall remain with Shri Mithun Das. Shri Mithun Das is directed to look after the implementation of the eCourts Project in the Courts within the jurisdiction of Unakoti Judicial District in addition to his own duties till resumption of duties by Shri Suman Das.

No.F.4(55)-HC/2021/ 6013 **Smt. Papia Das, System Officer** is posted in the High Court of Tripura, Agartala.

No.F.4(55)-HC/2021/ 6014 **Shri Bubagra Jamatia, System Officer** is posted in the District & Sessions Judge's Court, Dhalai Judicial District, Ambassa.

(Sr. Computer Assistant)

No.F.4(55)-HC/2021/ 6015 **Sri Anupam Debnath, Senior Computer Assistant** is transferred and posted in the High Court of Tripura, Agartala.

(SYSTEM ASSISTANTS)

No.F.4(55)-HC/2021/ 6016 **Sri Utpal Datta, System Assistant** is transferred and posted in the District & Sessions Judge's Court, Dhalai Judicial District, **Ambassa** vice *Shri Arindam Chakraborty* transferred.

No.F.4(55)-HC/2021/ 6017 **Sri Arindam Chakraborty, System Assistant** is transferred and posted in the Additional District & Sessions Judge's Court, **Bishalgarh**, Sepahijala Judicial District.

No.F.4(55)-HC/2021/ 6018 **Sri Chandan Das, System Assistant** is transferred and posted in the District & Sessions Judge's Court, Unakoti Judicial District, **Kailashahar**.

No.F.4(55)-HC/2021/ 6019 **Sri Pijush Debnath,**
System Assistant is posted in the District & Sessions Judge's Court,
West Tripura Judicial District, **Agartala**.

No.F.4(55)-HC/2021/ 6020 **Sri Subhankar Singha,**
System Assistant is posted in the SDJM-cum-Civil Judge (Jr. Div.)
Court, **Sabroom**, South Tripura Judicial District.

No.F.4(55)-HC/2021/ 6021 **Sri Bidipto Chakraborty,**
System Assistant is posted in the District & Sessions Judge's Court,
West Tripura Judicial District, **Agartala**.

No.F.4(55)-HC/2021/ 6022 **Sri Joydeep Bhowmik,**
System Assistant is posted in the SDJM-cum-Civil Judge (Jr. Div.)
Court, **Kanchanpur**, North Tripura Judicial District.

No.F.4(55)-HC/2021/ 6023 **Sri Keshab Debnath,**
System Assistant is posted in the District & Sessions Judge's Court,
Khowai Judicial District, **Khowai**.

No.F.4(55)-HC/2021/ 6024 **Sri Bhabatosh Das, System**
Assistant is posted in the SDJM-cum-Civil Judge (Jr. Div.) Court,
Amarpur, Gomati Judicial District.

No.F.4(55)-HC/2021/ 6025 **Sri Saptadip Saha, System**
Assistant is posted in the District & Sessions Judge's Court, Sepahijala
Judicial District, **Sonamura**.

No.F.4(55)-HC/2021/ 6026 **Sri Kripankar Majumder,**
System Assistant is posted in the **High Court of Tripura**, Agartala.

No.F.4(55)-HC/2021/ 6027 **Sri Jiban Mohan Jamatia,**
System Assistant is posted in the District & Sessions Judge's Court,
Gomati Judicial District, **Udaipur**.

No.F.4(55)-HC/2021/ 6028 **Sri Bidhata Sagar**
Debbarma, System Assistant is posted in the District & Sessions

Judge's Court, South Tripura Judicial District, **Belonia** vice *Sri Chandan Das transferred.*

No.F.4(55)-HC/2021/ 6029 **Sri Niresh Debbarma, System Assistant** is posted in the SDJM-cum-Civil Judge (Jr. Div.) Court, **Longtharai Valley**, Dhalai Judicial District.

No.F.4(55)-HC/2021/ 6030 **Sri Kamal Chandra Debbarma, System Assistant** is posted in the Addl. District & Sessions Judge's Court, **Kamalpur**, Dhalai Judicial District vice *Sri Utpal Datta transferred.*

No.F.4(55)-HC/2021/ 6031 **Sri Paritosh Das, System Assistant** is posted in the SDJM-cum-Civil Judge (Jr. Div.) Court, **Gandacherra**, Dhalai Judicial District.

Sri Saptarshi Paul, System Officer, Court of the District & Sessions Judge, West Tripura, Agartala is directed to look after the implementation of the eCourts Project in the Courts within the jurisdiction of Khowai Judicial District in addition to his own duties till the posting of the System Officer for this District.

The newly appointed 4 (four) System Officers and 13(thirteen) System Assistants are directed to join at their respective places of posting immediately and relieve their predecessors-in-office to enable them to join their new assignments.

Sd/-

(D.M.Jamatia)
Registrar General

No. F.4(55)-HC/2021/6032-84 Dated, Agartala, 24th March, 2021.

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.

3. The Accountant General, Tripura, Agartala.
4. The LR & Secretary, Law, Government of Tripura, Agartala.
5. The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Dhalai Judicial District, Ambassa/ Sepahijala Judicial District, Sonamura.
6. The Addl. District & Sessions Judge, Dhalai Judicial District, Kamalpur.
7. The Addl. District & Sessions Judge, Sepahijala Judicial District, Bishalgarh.
8. The Registrar (Vigilance), High Court of Tripura, Agartala.
9. The Registrar (Judicial), High Court of Tripura, Agartala.
10. The Judge, Family Court, Kailashahar, Unakoti Judicial District/ Udaipur, Gomati Judicial District/ Agartala, West Tripura Judicial District/ Khowai, Khowai Judicial District/ Ambassa, Dhalai Judicial District/ Sonamura, Sepahijala Judicial District.
11. The Registrar (Admn., P & M), High Court of Tripura, Agartala.
12. The Joint Registrar, High Court of Tripura, Agartala.
13. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
14. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Sepahijala Judicial District, Sonamura/ Khowai Judicial District, Khowai/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ South Tripura Judicial District, Belonia/ North Tripura Judicial District, Dharmanagar/ Unakoti Judicial District, Kailashahar/ Dhalai Judicial District, Ambassa.
15. The SDJM-cum-Civil Judge (Jr. Div.) Court, North Tripura Judicial District, Kanchanpur,
16. The SDJM-cum-Civil Judge (Jr. Div.) Court, Dhalai Judicial District, Longtharai Valley.

17. The SDJM-cum-Civil Judge (Jr. Div.) Court, Dhalai Judicial District, Gandacherra.
18. Shri. Bimal Kanti Biswas, Scientist-D, NIC, Tripura State Centre, Agartala.
19. The Treasury officer, Treasury No. 1 & 2, Agartala, West Tripura.
- ✓ 20. The System Analyst, High Court of Tripura, Agartala for uploading the said notification in the official website of the High Court of Tripura.
21. The Superintendent, Establishment/ Accounts Section, High Court of Tripura, Agartala.
22. Persons concerned.
23. Personal file of the employees concerned.
24. Order file.

D-4 25/3/21
Registrar General